

THE HIGH COURT OF MANIPUR  
AT IMPHAL

**ORDER**

Imphal, the 22<sup>nd</sup> February, 2018

No.HCM/J-11/2013-A&E(Pt.1)/ : In pursuance of the Resolution of the Full Court Meeting held on 21<sup>st</sup> February, 2018, the service of Shri K. Brajakumar Sharma as Joint Director, Manipur Judicial Academy is extended for another 1(one) year w.e.f. 10-03-2018.

He was appointed as Joint Director for 2(two) years from the day he assumed charge vide order No. HCM/J-11/2013-A&E(Pt.1-MJA)/24613 dated 21<sup>st</sup> February, 2015 of this Registry with the concurrence of the Finance Department (PIC), Govt. of Manipur vide U.O. No. 138/2014-2015/FD(PIC), dated 22.10.2014 conveyed by the Secretary (Law) Govt. of Manipur under letter No. 16/11/2013-Law(HC), dated 24.10.2014. His period of appointment was further extended for another one year w.e.f. 10-03-2017 vide Order No.HCM/J-11/2013-A&E (Pt.1)/47760, dated 24<sup>th</sup> October, 2016 of this Registry.

He shall be entitled to draw monthly pay of "**last pay drawn minus pension**". His monthly pay would be debitable to the Major Head 2014-Administration of Justice (Non-Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Grant No.26-Administration of Justice for the year 2017-2018.

By Order, etc.

(A. GUNESHWAR SHARMA)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

---

Endt.:No No.HCM/J-11/2013-A&E(Pt.1)/1799(1)  
Copy to:

Imphal, the 22<sup>nd</sup> February, 2018

1. The Director, Manipur Judicial Academy.
2. The Principal Secretary (Finance), Government of Manipur.
3. The Accountant General, Manipur.
4. The Secretary (Law), Govt. of Manipur.
5. The Registrar, High Court of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Deputy Registrar (Judl.)/ (Accounts & Planning) / (Admn./PM&P), High Court of Manipur.
8. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for information of his Lordship.
10. The P.S. to Registrar General, High Court of Manipur.
11. The System Analyst, High Court of Manipur for uploading the same to the official website.
12. The Superintendent (Estt-I), High Court of Manipur.
13. Concerned / Guard File.

*A. Guneswar Sharma*  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

\*\*\*